

341 *Absence of Members* VAISAKHA 20, 1910 (SAKA) *Bharat Petroleum Corp. Ltd.* 342
Committee Report (Det. of Con. of Ser.) *Bill*

laying the papers mentioned at (2)
above.

[Palced in Library. See No, LT-6163 and
6164/88]

there and the Government of India will have
to deal with it and they will deal with it
under the Constitution. We have no author-
ity to discuss the Chief Minister here.

(Interruptions)

12.02 hrs.

COMMITTEE ON GOVERNMENT
ASSURANCES

[English]

Eleventh Report

SHRIMATI USHA THAKKAR (Kutch) :
I beg to present the Eleventh Report (Hindi
and English versions) of the Committee on
Government Assurances.

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SIT-
TINGS OF THE HOUSE

[English]

Twelfth Report

CH. RAM PRAKASH (Ambala) : I beg
to present the Twelfth Report (Hindi and
English versions) of the Committee on
Absence of Members from the Sittings of
the House.

Interruptions

SHRI H. N. NANJE GOWDA
(Hassan) : Sir, it is a very important
matter. The Chief Minister of Karnataka
Shri Hegde, is trying to... (Interruptions)

MR. SPEAKER : What I can do ? We
cannot discuss the Chief Minister.

(Interruptions)

MR. SPEAKER : We cannot discuss
the Chief Minister here. The Constitution is

12.03 hrs

LOKPAL BILL

[English]

*Extention of time for presentation of
Report of Joint Committee*

SHRI SOMNATH RATH : I beg to
move :

"That this House do further extend
upto the last day of the Monsoon
Session, 1988, the time for presenta-
tion of the Report of the Joint Com-
mittee on the Bill to provide for the
appointment of a Lokpal to inquire
into allegations of corruption against
Union Ministers and for matters
connected therewith"

MR. SPEAKER : The question is :

"That this House do further extend
upto the last day of the Monsoon
Session, 1988, the time of presenta-
tion of the Report of the Joint Com-
mittee on the Bill to provide for the
appointment of a Lokpal to inquire into
allegations of corruption against Union
Ministers and for matters connected
therewith."

The motion was adopted.

12.03½ hrs.

BHARAT PETROLEUM CORPORATION
LIMITED (DETERMINATION OF
CONDITIONS OF SERVICE OF
EMPLOYEES) BILL*

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND NA-